

HIGH COURT OF SIKKIM
GANGTOK

No. 607/Confdl/HCS

Dated: 13/12/2019

OFFICE ORDER

In partial modification to Office Order No. 13/Confdl/HCS dated 04.04.2019, the Hon'ble High Court of Sikkim has been pleased to make the transfers and postings of the following Judicial Officers in the cadre of Sikkim Judicial Service:

SL. NO.	NAME OF THE JUDICIAL OFFICER AND PRESENT POSTING	PLACE OF TRANSFER AND POSTING
1.	Ms. Subarna Rai, Officer on Special Duty, High Court of Sikkim.	Chief Judicial Magistrate-cum- Civil Judge, East District at Gangtok, East Sikkim.
2.	Mr. Benoy Sharma, Chief Judicial Magistrate-cum-Civil Judge, East District at Gangtok, East Sikkim.	Chief Judicial Magistrate-cum-Civil Judge, West District at Gyalshing, West Sikkim.

Ms. Subarna Rai shall hold the Additional charge of the Court and Office of Chief Judicial Magistrate-cum-Civil Judge, North District at Mangan, North Sikkim. She shall hold Court in the North District at Mangan on the first Monday every month. In the event of first Monday being a holiday, she shall hold the Court on the succeeding working day.

Mr. Benoy Sharma, Chief Judicial Magistrate-cum-Civil Judge, East District at Gangtok, East Sikkim shall complete all the cases reserved for judgement(s) by the end of this month.

The above Judicial Officers shall join their respective place of posting on or before **02.01.2020**.

By Order,

Sd/-
REGISTRAR GENERAL

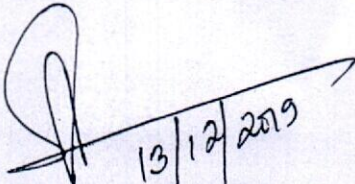
Memo No. V(58) Confdl./HCS/ 11818-846

Dated: 13/12/2019

Copy to:

1. The Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
2. The Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
3. The Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
4. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.

5. The Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
6. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
7. The Advocate General, Government of Sikkim, Gangtok.
8. The Additional Advocate General, Government of Sikkim, Gangtok.
9. The District & Sessions Judge (West) at Gyalshing.
10. The District & Sessions Judge (North) at Mangan.
11. The District & Sessions Judge (East) at Gangtok.
12. The Legal Remembrancer-cum-Law, Legal, Legislative & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
13. The District & Sessions Judge (Spl. Div-I) at Gangtok.
14. The District & Sessions Judge (South) at Namchi.
15. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
16. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim & District & Sessions Judge (Spl. Div.-II) I/C at Gangtok.
17. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
18. The Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok & Chief Judicial Magistrate-cum-Civil Judge (North) I/C at Mangan.
19. The Officer on Special Duty, High Court of Sikkim, Gangtok.
20. The Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi & Chief Judicial Magistrate-cum-Civil Judge (West) I/C at Gyalshing.
21. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Division East Sikkim.
22. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.
23. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
24. The Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim and Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim.
25. The Civil Judge-cum-Judicial Magistrate (North) at Mangan & Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division I/C, North Sikkim and stationed at Gangtok.
26. The President, Bar Association of Sikkim, Gangtok.
27. The President, Namchi Bar Association, South Sikkim.
28. The Additional Secretary, Home Department for publication the same in the Government Gazette.
29. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
30. Notice Board
31. Guard file and
32. File.


 13/12/2019
DEPUTY REGISTRAR(J)